

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 46**

**CP (IB) No. 164/Chd/Hry/2023**

**Under Section 94(1), IBC 2016**

**In the matter of:**

Kasturi Lal Gupta (Personal Guarantor of Gupta Exim (India) Pvt. Ltd.) ...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 18.12.2023.

Sd/-

**Court Officer**

October 30, 2023  
*Mukta*